Kendriya Vidyalaya Sangathan under Jurisdiction of Central Administrative Tribunala

3404. SHRI SANTOSH KUMAR SAHU:

> SHRI MOHD. KHALEELUR RAHMAN.

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state the reasons for not bringing employees of Kendriya Vidyalaya Sangathan within the jurisdiction of Central Administrative Tribunals?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGHI: Kendriya Vidyalaya Sangathan, being a Society under Societies Registration Act, does not automatically come under the Jurisdiction of Central Administrative Tribunal Section 14(2) of the Central Administrative Tribunal Act 1985. empowers Central the Government to notificaissue for bringing Corporations/Societies owned or controlled by the Government of India within the jurisdiction of Central Administrative Tribunal in regard to service matters of the employees of such bodies. No such notification for Kendriya Vidyalaya Sangathan, could be issued as the Central Administrative Tribunal is not equipped at present to bear any extra work load.

National Youth Council

3405. SHRI SUBRAMANIAN SWA-MY: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether Government have formed any 'National Youth Council'.
- (b) if so, what is the composition of National Youth Council;

- (c) the number of vacancies that exist in this Council; and in what manner Government propose to fill these vacancies;
- (d) when the meeting of the National Youth Council was last held;
- (e) whether Government have received any request from the members to call the meeting of the National Youth Council; and
- (f) if so, the details thereof alongwith proposed date and agenda for the next meeting?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINIS-TRY OF HUMAN RESOURCE DEVE-LOPMENT (DEPARTMENT OF WO-MEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE). (a) and (b) Yes. Sir. The Government resolution constituting the National Youth Council may be seen at Statement attached (See below).

- (c) At present, there are 24 vacancies in different categories in the Council. As the Government is considering to revise the Composition of the Council, there is no move to fill up the vacancies at present.
- (d) to (f) The first meeting of the National Youth Council was held in New Delhi on 11-12 February, 1991. The Government have received requests for convening the next meeting of the Council from following members:
 - (i) Shri Arvind Chaturvedi,
 - (ii) Shri Suryamani Bhiogade.

In view of the impending decision of the Government, there is no proposal to convene the meeting of the exiting council immediately.

Statement

Composition of National Youth Council 1. Prime Minister . Chairman 2. Minister in-charge of Human Resource Development . . Dy. Chairman 3. Minister of State (Human Resource Development) . Vice-Chairman 4. Deputy Minister, Deptt. of Youth Affairs & Sports . . Vice-Chairman Members No. 5. State Minister of Youth—one from each region 5 6. Members of Parliament (below 35 years). 7 One youth leader (below 35 years) representing the recognised political parties 48 8. Vice-Chancellors one from each region 5 9. Gollege Principals one from each region . 5 10. Passidents of Students' Union from the Universities-one from each region 5 11. Presidents of Students' Union from the colleges—one from each 5 region 12. Social Scientists of outstanding eminence, with experience of youth work 5 13. Representatives of Voluntary Organisations of outstanding merit-two 10 14. Regresentatives of Scholuled Castes (below 35 years)—one from each 5 15. Representatives of Scheduled Tribes (below 35 years)—one from each 5 region 16. Representatives of Socially backward groups and minorities, (below 35 years), so as to represent a fair cross-section of the Nation . 15 17. A Representative (below 35 years) of State Youth Councils, when 5 (as the State formed—one from each region Youth Councils. have not been set up so far in the states, the nominations against this category have not been made) 18. National Youth Awartees—one from each region 19. An obtstanding medit scholar from Universities/IITS/IIMS/Agriculture Universities—one from each region 5 20. Outstanding young sports—persons . 5 21. Outstanding young persons from the field of art and culture 6 22. The best boy and girl cartets from the NCC-two from teach region 10 23 The best Boy Scout and the best Girl Guide from the Bharat

Scours and Guides—two from each region

বেং	तर प्रदेश में एटा में नवोदय विद्यालयों एटा में	विद्या	लय	के स्थान वे	हे बारे
14	Joint Secretary, GOI Deptt. of Youth Affairs .	· N	Iemb	er Secretary	
43.	Secretary, Deptt. of Youth Affairs and Sports, GOI	•	•	·	
	Secretary, Small Scale, Agro and Rural Industries		-	-	
	Secretary, Information and Broadcasting, GOI .	•	•	•	
	Secretary, Labour, GOl	•	•	•	
39.	Secretary, Welfare, GOI	•	•	•	
	Secretary, Rural Development, GOI	•	•	•	
	Secretary, Women and Child Development, GOI	•	•	•	
	Secretary, Culture, GO1	•	•	•	
	Secretary, Education, GOI	•	•	•	
	Secretary, Association of Indian Universities .	•	•	•	
	National Chairman, Youth Hostels Association of In	G12	•	•	
-	Secretary General, Indian Olympic Association		٠	•	
	•	•	•	•	
	National Commissioner, Bharat Scouts and Guides	•	•	•	
	Director General, NCC		•	-	
	Director General, NYK Sangathan, New Delhi		•	•	
28	Director General, SAI, JN Stadium, New Delhi .				,
27.	Outstanding Programme Coordinators, National Servi (one from each region)	ce So	heme	; -	5
26.	Young and successful owners/managers of industrial entrance made path breaking efforts in promoting entrand employment	егргі: ергеп	sas, v ieursh	vho nip	5
25.	Eminent persons in the field of youth welfare progr	amme	es		15
24.	The best boy and girl Volunteer from National Service from each region	Sch.	eme–	-two ·	10

उत्तर प्रदेशमें एटा में नवोदय विद्यालयें का खोला जाना

34 06. श्रीमती सत्या बहिन : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

- (क) उत्तर प्रदेश में कितने नवोदय विद्यालय ग्रौर केन्द्रीय विद्यालय हैं ग्रौर कहां-कहां स्थित हैं ; ग्रौर
- (ख) क्या यह सच है कि एटा में नवोदय विद्यालय खोलने के लिए एटा को चुना गया है जो साम्प्रदायिक रूप से संवेदनशील है और यदि हां, तो नवोदय विद्यालयों को खोलने के लिये स्थान का चयन करने के मानदण्ड क्या हैं और क्या

एटा में विद्यालय के स्थान के बारे में पुर्नावचार किया जायेगा ?

मानय संसाधन विकास मंत्री (श्री ग्रजन सिंह): (क) उत्तर प्रदेश में स्थित 36 नवोदय विद्यालय और 106 केन्द्रीय विद्यालय संलग्न विवरण में दिये गये हैं । [नीचे वेखिए]

(ख) नवोदय विद्यालय खोलने के लिए किसी स्थान का चयन संबंधित राज्य/ संघ्रणासित प्रदेश से प्राप्त प्रस्ताव ग्रौर नवोदय विद्यालय समिति की निरीक्षण-टीम की सिफारिशों पर निर्भर करता है। विभिन्न घटकों पर समुचित रूप से विचार करने के बाद स्थान की सिफारिश करना संबंधित राज्य प्राधिकारियों का काम है।